

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Monday the 9th December 2024

Electricity Bench

COURT-I

(This causelist shall be taken up at the end of matters listed at 10.30 AM or at 02:15 PM, whichever is earlier).

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab").

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)

(<https://msteams.link/L9ZL>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)

CORAM: HON'BLE MR. JUSTICE RAMESH RANGANATHAN, Chairperson
HON'BLE MS. SEEMA GUPTA, Technical Member(Electricity)

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR FURTHER HEARING (SHORT MATTER)			
1.	APL-138/2021 (Service complete) (DoF- 18.02.2020)	Gujarat Urja Vikas Nigam Limited Appellant(s) Versus Essar Power Limited & Anr. - Respondent(s)	Ranjitha Ramachandran, Anand K. Ganesan, Swapna Seshadri, Ashwin Ramanathan, Harsha Manav, Srishti Khindaria for App.1. Mahesh Agarwal for Res.1, Rishi Agarwala for Res.1, Shikha Ohri for Res.2, Matrugupta Mishra for Res.2,
1.1	APL-201/2023 & IA-1630/2023 (For filing additional document) IA-1693/2023 (For filing additional document) (Service complete)	Essar Power Limited Appellant(s) Versus Gujarat Urja Vikas Nigam Limited & Anr. Respondent(s)	Mahesh Agarwal Rishi Agarwala for App.1, Ranjitha Ramachandran for Res.1, Anand K. Ganesan for Res.1, Swapna Seshadri for Res.1, Ashwin Ramanathan for Res.1, Srishti Khindaria for Res.1, Shikha Ohri for Res.2, Samyak Mishra for Res.2,

1.2	APL-692/2023 & IA-1827/2023 (For filing additional document) (Service Complete)	Essar Power Limited <p style="text-align: center;">Versus</p> Gujarat Electricity Regulatory Commission & Anr. <div style="display: flex; justify-content: space-between;"> Appellant(s) Respondent(s) </div>	Mahesh Agarwal Rishi Agarwala for App.1, Rohan Talwar for App.1, Shashwat Singh for App.1, <hr/> Suparna Srivastava for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Kriti Soni for Res.2, Ashabari Basu Thakur for Res.2, Srishti Khindaria for Res.2,
-----	---	--	--

Sd/
 Registrar
 APTEL